

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**STARRED QUESTION NO. 145**  
TO BE ANSWERED ON 12/12/2025

**PRODUCTION OF COARSE GRAINS/NUTRI CEREALS AND MILLETS**

\*145. SHRI MITHLESH KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is promoting the production of coarse grains/millets in the country;
- (b) if so, the details thereof;
- (c) the State-wise production details of coarse grains/nutri-cereals during the last three years; and
- (d) the details of the scheme(s) being operated to promote nutri-cereals in the country?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the Table of the house.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 145 DUE FOR REPLY ON 12/12/2025 REGARDING “PRODUCTION OF COARSE GRAINS/NUTRI CEREALS AND MILLETS”.**

(a) to (d): The country has achieved a total production of 639.21 lakh tonnes of coarse grains /nutri cereals during 2024-25, which is higher by 69.85 lakh tonnes compared to the production achieved in 2023-24. The details of State-wise production during the last three years of coarse/nutri cereals are given at **Annexure**.

The Government is implementing various schemes and taking several measures to promote the production of coarse grains/nutri-cereals in the country, as detailed below:

The Government is implementing the National Food Security & Nutrition Mission (NFSNM) in the 28 States and 2 Union Territories (UTs) with the objective to increase production of Rice, Wheat, Coarse Cereals (Maize & Barley), Commercial Crops (Cotton, Jute & Sugarcane) and Nutri-Cereals (Shree Anna) through area expansion and productivity enhancement. Under NFSNM-Coarse cereals/Nutri-Cereals, assistance is being provided to the farmers, through the States/UTs, for demonstration on crop production & protection technologies, for distribution of certified seeds, for production of certified seeds (nutri-cereals), for Integrated Nutrient and Pest Management measures, for capacity building of farmers through cropping system-based trainings etc. Seed minikits of newly released varieties/hybrids (nutri-cereals) are also distributed through the States by agencies. Flexibility has been given to the States / UTs to identify districts for implementation of different components of the Mission, subject to inter-alia conditions that prioritize districts with low productivity but high potential.

The Government of India also allows States to use the Pradhan Mantri Rashtriya Krishi Vikas Yojana- Detailed Project Report (PM RKVY-DPR) according to their own needs and priorities. States can promote growing of coarse cereals and millets under this scheme with the approval of the State Level Sanctioning Committee. This committee is to be chaired by the Chief Secretary of the state.

The Government of India has recognized the ICAR-Indian Institute of Millets Research (IIMR), Hyderabad as “Global Centre of Excellence on Millets”. The institute has been entrusted with the nodal responsibility for research and development of millets in the country. ICAR-IIMR supports the promotion of millets primarily through research, development, and technical backstopping. The institute develops and releases high-yielding, climate-resilient, and bio-fortified varieties and development of hybrids of Sorghum, Pearl Millet, and Small Millets to enhance productivity. It produces Breeder Seed of improved varieties to ensure the availability of quality seeds to seed agencies and farmers. The institute also develops cost-effective crop production and protection technologies and disseminates to State Agriculture Departments, trainees, farmer groups, etc.

To incentivize production through demand, IIMR develops technologies for value-added millet products (Ready-to-Eat and Ready-to-Cook) and supports entrepreneurship through its “Nutrihub” the Technology Business Incubator (TBI). Adoption of improved processing technologies and value-added products boosts consumer demand and farmer income. Nutrihub, of ICAR- IIMR is one of the implementing agencies to execute the innovation and agri-entrepreneurship component of the PM RKVY-DPR under which startups and entrepreneurs are being trained and facilitated to build millets-based businesses.

ICAR-IIMR contributes technical expertise and implementation support to the government initiative - National Food Security & Nutrition Mission (NFSNM). IIMR serves as a technical partner, creating Frontline Demonstrations (FLDs), producing nucleus and breeder seeds, and previously had established Centre of Excellence (CoE) for Value Addition in Millets. To strengthen the research collaboration and public awareness of millets globally, a new initiative viz., “**Millets And oTHer Ancient GRains International ReSearcH Initiative (MAHARISHI)**” has been adopted since the G20 Presidency as a follow-up to the International Year of Millets 2023.

The Government is also implementing the Production Linked Incentive Scheme for the Food Processing Industry (PLISFPI) for a period from FY 2021-22 to FY 2026-27. One component of the scheme focuses on Millet-Based Products, with an outlay of Rs. 800 crores. The objectives of the PLI Scheme for Millet-Based Products (PLISMBP) are to increase the use of millets in food products and promote their value addition by incentivizing the manufacturing and sale of selected millet-based products in both domestic and export markets. Apart from incentivizing millets-based food processing units under PLISMBP, millet-based units are also eligible for availing benefits under MoFPI’s other schemes like Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) and Pradhan Mantri Kisan Sampada Yojana (PMKSY). The Ministry extends financial support to prospective entrepreneurs for setting up of different kinds of food processing industries including millet processing, as per respective scheme guidelines.

Further, to incentivize the farmers, the Government procures coarse grains which is regulated by guidelines for allocation, distribution, and disposal of coarse grains (Jowar, Bajra, Maize & Ragi etc.) and 6 minor millets procured by the States/ FCI. Under these guidelines, States are allowed to procure these commodities through the Decentralized Procurement mode from farmers at Minimum Support Price (MSP) for distribution under the Targeted Public Distribution System (TPDS)/Other Welfare Schemes (OWS).

**Annexure****State-wise production of Coarse/Nutri cereals**

Source: DA&amp;FW

State	Production (Lakh Tonnes)		
	2022-23	2023-24	2024-25
Andhra Pradesh	31.31	22.48	25.67
Assam	1.97	5.40	4.82
Bihar	43.99	57.32	54.91
Chhattisgarh	4.18	3.70	3.80
Gujarat	22.21	23.18	21.42
Haryana	12.76	12.35	13.60
Himachal Pradesh	7.08	6.40	7.23
Jharkhand	4.72	5.97	7.46
Karnataka	79.44	77.91	85.91
Madhya Pradesh	59.13	56.74	77.75
Maharashtra	58.17	46.13	72.81
Odisha	3.28	4.11	3.53
Punjab	4.30	3.81	3.90
Rajasthan	89.78	80.91	94.52
Tamil Nadu	36.20	35.15	34.69
Telangana	29.94	30.34	37.85
Uttar Pradesh	49.13	58.40	48.06
Uttarakhand	2.44	2.35	2.28
West Bengal	22.82	26.11	28.42
Others	10.34	0.29	0.33
<b>All India</b>	<b>573.19</b>	<b>569.36</b>	<b>639.21</b>

Note: Others include UTs and North-Eastern States

\*\*\*\*\*